

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to..... (name of the House)

From..... 61..... Shamdaha Constituency (Name of the Constituency)

I, Leshi Singh son/daughter of wife of Madhusudan Singh
Aged 41 years, resident of A-1, P.O. - 52251 (mention full postal address), a candidate at the above
61 - Shamdaha
election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by JD(U) (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AUA P5077P</u>	<u>2014-15 P. (1/1/2014 to 31/3/2015)</u>	<u>470840 RL</u>
2.	Spouse-	<u>X</u>	<u>X</u>	<u>X</u>
3.	Dependent 1	<u>X</u>	<u>X</u>	<u>X</u>
4.	Dependent 2	<u>X</u>	<u>X</u>	<u>X</u>
5.	Dependent 3	<u>X</u>	<u>X</u>	<u>X</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:- X

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>X</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>X</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>X</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>X</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>X</u>

(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debtentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	25000/-	2100 X	2000	2000 X	2000 X
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	ANNEX - A attached	2000 X	2000 X	2000 X	2000 X
(iii)	Details of investment in Bonds, Debtentures/shares and units in companies/Mutual Funds and others and the amount.	X Not applicable	X Not applicable	X Not applicable	X Not applicable	X Not applicable
(iv)	Details of Investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	ANNEX - B attached	X Not applicable	ANNEX - B1	Not applicable	Not applicable
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	X Not applicable	X Not applicable	X Not applicable	X Not applicable	X Not applicable
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount.)	ANNEX - C attached	X Not applicable	X Not applicable	X Not applicable	X Not applicable
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold - 200 gm. Price approx. 10000/-	X Not applicable	X Not applicable	X Not applicable	X Not applicable

- 2 attached & labelled
Saves - 10000/-
approx. 10000/-
(10000/- approx.)

(ix)	Any other assets such as value of Claims/Interest	Nil	0	0	0	0
(ix)	Gross Total value	28	3212579	Rs.	36672	Rs.

3. Details of immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	Amnagar P.O.	X	X	X	X
	Survey number(s)	7E				
	Area (Total measurement in acres)	13.402441 13.402441	X	X	X	X
	Whether inherited property (Yes or NO)	Yes	X	X	X	X
	Date of purchase in case of self acquired property	Relieved Amnagar P.O.				
	Cost of Land (in case of purchase) at the time of purchase	125500/-	X	X	X	X
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	Amnagar P.O.	X	X	X	X
	Survey number(s)	F				
	Area (Total measurement in sq. ft.)	7249 sq. ft.	X	X	X	X
	Whether inherited property (Yes or NO)	NO	X	X	X	X
	Date of purchase in case of self acquired property	28-1-99 2-2-99	X	X	X	X
	Cost of Land (in case of purchase) at the time of purchase	1 lakh 27 thousand only	X	X	X	X
(iii)	<u>Commercial Buildings</u> (including apartments)					
	Location(s)	X	X	X	X	X
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	X	X	X	X	X

	Whether inherited property (Yes or NO)	X	X	Y	Y	X
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of property (in case of purchase) at the time of purchase	X	X	X	X	X
	Any Investment on the property by way of development, construction etc.	X	X	X	X	X
	Approximate Current market value	X	X	X	X	Y
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	ANAND - 61 -	X	X	X	X
	Area (Total measurement in sq. ft.)	13852 sq. feet	X	X	X	X
	Built up Area (Total measurement in sq. ft.)	1500 sq. feet	X	X	X	X
	Whether inherited property (Yes or NO)	Yes	X	X	X	X
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of property (in case of purchase) at the time of purchase	X	X	X	X	X
	Any Investment on the land by way of development, construction etc.	034 1 Lakh Twenty four lakh	X	X	X	X
	Approximate Current market value	35 Lakh approx.	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X
(vi)	Total of Current Market Value of (i) to (v) above	36 Lakh only	X	Y	X	X

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	ANAND H	X	Y	Y	X
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	X	X	X	X	Y

Any other liability	X	X	X	X	X
Grand total of liabilities	33 2100	X	X	X	X
(ii) Government Dues:					
Dues to departments dealing with government accommodation	X	X	X	X	X
Dues to departments dealing with supply of water	X	X	X	X	X
Dues to departments dealing with supply of electricity	X	X	X	X	X
Dues to departments dealing with supply of telephones/mobiles	X	X	X	X	X
Dues to departments dealing with government transport (including aircrafts and helicopters)	X	X	X	X	X
Income Tax Dues	X	X	X	X	X
Wealth Tax Dues	X	X	X	X	X
Service Tax Dues	X	X	X	X	X
Municipal /Property Tax Dues	X	X	X	X	X
Sales Tax Dues	X	X	X	X	X
Any other dues	X	X	X	X	X
Grand total of all Govt. dues	X	X	X	X	X

(7) Details of profession or occupation:

a. Self.....Govt. Service

b. Spouse.....Not applicable

(8) My educational qualification is as under:

INTERMEDIATE (1991-93) - First class

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh/Smt./Kum. LESHI SINGH
2. Full postal address	ATAPOTA - Garol Dist - Punjab
3. Number and Name of the constituency and state	61 - Bhamtal
3. Name of the Political party which set up the candidate (otherwise write 'Independent')	Ind
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	X

(c) Total number of Pending cases where the court (s) have taken cognizance		✓				
5. PAN of <u>AVAF 58279 D</u>		Yes for which last Income Tax Return filed	Let for court reference			
(a) Candidate		2014-15 (Assessment year)	970240 Rs			
(b) Spouse	✓	✓	✓			
(c) Dependents	✓	✓	✓			
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)		✓			
B.	Immovable Asset	5634.11 Rs	✓	✓	✓	✓
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	7925.00	✓	✓	✓	✓
(ii)	Approximate Current Market Price of Asset (Total Value)	8100000/- 5.11 lakhs approx				
7.	Liabilities					
(i)	Government dues (Total)	✓	✓	✓	✓	✓
(ii)	Loans from Bank, Financial Institutions and others (Total)	3321924 Rs				
8. Highest educational qualification: <u>INTERMEDIATE (1997-1999)</u> <u>First class</u> <u>Bihar Intermediate Council Patna</u> (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....


DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

ANNEXURE -A

1. Union Bank of India, Near Ford Company Road, Purnea
A/C No. : 577302010008170
Amount : 3,000 (Three thousand Rs.)
2. State Bank of India, Bidhan Shabha, Patna
A/C No. : 20015881200
Amount : Rs. 2,14,439 (Two lacs Fourteen thousand four hundred thirty nine Rs.)
3. State Bank of India, Purnea, Bazar Branch
A/C No. : 10423589954
Amount : 30,015 (Thirty thousand fifteen Rs.)
4. State Bank of India, Sarsi, Purnea
A/C No. (For K.C.C) : 31379645574
Amount : 91,394 (Ninty One thousand three hundred ninty four Rs.)
5. State Bank of India, Purnea, Bazar Branch
A/C No. (for Truck Loan) : 32662420583
Amount : 9,60,600 (Nine lacs sixty thousand six hundred Rs.)
6. State Bank of India, Purnea, Bazar Branch
A/C No. (for Truck Loan) : 32938438237
Amount : 11,04,332 (Eleven lacs four thousand three hundred thirty two Rs.)
7. UCO Bank, Zila Parishad, Purnea
A/C No. : 188860110005101
Amount : 4,861 (Four thousand eight hundred sixty one Rs.)
8. State Bank of India, Purnea, Bazar Branch
A/C No. (for Car Loan) : 33431405301
Amount : 12,56,892 (Twelve lacs fifty six thousand eight hundred ninty two Rs.)



ANNEXURE-B

LIC Policy
Policy No.

LESHI SINGH
520955699 (15,245.80 / 11.09.2015 Premium)
(Date of Start- 31.03.1999)

1 st Inst.	31.03.1999	7,110.00
2 nd Inst.	25.04.2000	7,110.00
3 rd Inst.	28.06.2001	7,110.00
4 th Inst.	05.10.2002	7,110.00
5 th Inst.	30.09.2003	7,110.00
6 th Inst.	22.01.2005	7,110.00
7 th Inst.	08.07.2006	7,110.00
8 th Inst.	20.03.2007	7,110.00
9 th Inst.	24.03.2008	7,110.00
10 th Inst.	28.03.2008	7,110.00
11 th Inst.	23.03.2010	7,110.00
12 th Inst.	29.09.2010	7,110.00
13 th Inst.	05.03.2012	7,110.00
14 th Inst.	21.03.2013	7,110.00
15 th Inst.	11.03.2014	7,110.00
16 th Inst.	11.09.2015	7,110.00
17 th Inst.	11.09.2015	7,110.00

(Seventeen Premium Paid) Total : 01,20,870.00

S.A

Mode

Rs. 1,00,000.00 (One Lacs Rs.) In Force

Rs. 7,110.00/- Yearly

2. SBI Life

Policy No.

56031092407

(Date of Start- 31.12.2012)

1 st Inst.	22.12.2012	02,50,000.00
2 nd Inst.	24.03.2014	02,50,000.00
3 rd Inst.	05.02.2015	02,50,000.00

(Three Premium Paid) Total : 07,50,000.00

Mode

Maturity

Rs. 2,50,000.00/-Yearly

31.12.2022

3. SBI Life

Policy No.

44030022709

(Date of Start- 28.10.2011)

1 st Inst.	22.10.2011	50,000.00
2 nd Inst.	29.10.2012	50,000.00
3 rd Inst.	29.10.2013	50,000.00
4 th Inst.	29.10.2014	50,000.00

(Four Premium Paid) Total : 02,00,000.00

Mode

Rs. 50,000.00/-Yearly

4. SBI Life

Policy No.

56001437409

(Date of Start- 27.07.2011)

1 st Inst.	27.07.2012	99,000.00
2 nd Inst.	27.07.2013	99,000.00
3 rd Inst.	27.07.2014	99,000.00
4 th Inst.	27.07.2015	99,000.00

(Four Premium Paid) Total : 03,96,000.00

Mode

Rs. 99,000.00 (Ninty Nine thousand Rs.)/-Yearly

ANNEXURE-B-1

1. LIC Policy of Surya Prakash : In Force

Policy No. : 522273324

(Date of Start : 28.02.2004)

1 st inst.	:	28.02.2004	: 1,528.00
2 nd inst.	:	30.11.2004	: 1,528.00
3 rd inst.	:	02.07.2005	: 1,528.00
4 th inst.	:	22.02.2006	: 1,528.00
5 th inst.	:	22.03.2007	: 1,528.00
6 th inst.	:	22.03.2007	: 1,528.00
7 th inst.	:	22.03.2007	: 1,528.00
8 th inst.	:	26.03.2008	: 1,528.00
9 th inst.	:	26.03.2008	: 1,528.00
10 th inst.	:	01.10.2010	: 1,528.00
11 th inst.	:	01.10.2010	: 1,528.00
12 th inst.	:	25.11.2010	: 1,528.00
13 th inst.	:	24.12.2010	: 1,528.00
14 th inst.	:	24.12.2010	: 1,528.00
15 th inst.	:	11.09.2015	: 1,528.00
16 th inst.	:	11.09.2015	: 1,528.00
17 th inst.	:	11.09.2015	: 1,528.00
18 th inst.	:	11.09.2015	: 1,528.00
19 th inst.	:	11.09.2015	: 1,528.00
20 th inst.	:	11.09.2015	: 1,528.00
21 th inst.	:	11.09.2015	: 1,528.00
22 th inst.	:	11.09.2015	: 1,528.00
23 th inst.	:	11.09.2015	: 1,528.00
24 th inst.	:	11.09.2015	: 1,528.00

(Twenty Four Premium Paid) Total : 36,672.00

S.A : Rs. 01,06,000.00 (One Lacs Six thousand Rs.)

Mode : Rs. 1,528.00/-Half Yearly



ANNEXURE -C

1. Bolero GLX Model: 2005
Reg. No. : BR11D/1613
Value : Rs. 4,76,000(Four lacs seventy six thousand Rs.)
2. Mahindra Rexton Model : 2013
Reg. No. : BR11H/9899
Value : Rs. 21,39,000(Twenty one lacs thirty nine thousand Rs.) (By Loan from SBI Bazar Branch, Purnea)
3. Truck Tata
Model Year Date : 27.04.2012
Reg. No. : BR11L/7328
Value : Rs. 19,02,000 (Nineteen Lacs Two Thousand Rs.)
(By Loan from SBI Bazar Branch, Purnea)
4. Truck Tata
Model Year Date : 27.04.2013
Reg. No. : BR11S/1611
Value : Rs. 19,28,000 (Nineteen Lacs Twenty Eight Thousand Rs.)
(By Loan from SBI Bazar Branch, Purnea)



ANNEXURE -D

5. One SBBL Rifle- 3.15 Bore

No. : AB020154

Value : Rs. 75,000.00 (Seventy Five thousand Rs.
Approx)

6. One DBBL Gun-1.2 Bore

No. : 76143/2000

Value : Rs. 20,000.00 (Twenty thousand Rs.
Approx)

ANNEXURE -E

Self Acquired Property

Sr. no.	Thana No.	Khata No.	Plot No.	Area	Date of Purchase	Amount
1.	117	17	2023	4.97 ¼ Acre	06.04.2000	1,15,500.00
2.	117	17.44	773,774,775	2.36 ½ Acre	20.09.2002	70,000.00
Total Amount :-						1,85,500.00

Inherited Property

Sr. no.	Thana No.	Khata No.	Area
1.	117	19	5 Acre
2.	117	128	1 Acre
Total :-			6 Acre

ANNEXURE -F

Self Acquired Property

Sr. no.	Thana No.	Ward No.	Khata No.	Plot No.	Area	Date of Purchase	Amount
1.	123/1	12/5	421	2125	16 Dec. 8 Kari	28.01.1999 & 08.02.1999	1,07,000.00
Total							01,07,000.00

ANNEXURE -G

1. One Building Residential at Purnea.

Ward no.	:	New 11
Khata no.	:	1175
Plot no.	:	176
Area	:	32 Dec.
Value	:	Rs. 24,00,000.00 (Twenty Four lacs Rs. Approx)

ANNEXURE -H

1. State Bank of India, Purnea, Bazar Branch

A/C No. (For Truck Loan)	:	32662420583
Amount	:	96,06,00 Rs.

2. State Bank of India, Purnea, Bazar Branch

A/C No. (For Truck Loan)	:	32938438237
Amount	:	11,03,32 Rs.

3. State Bank of India, Purnea, Bazar Branch

A/C No. (For Car Loan)	:	33431405301
Amount	:	12,56,892 Rs

Total (1+2+3) = 33,21,824 Rs

